

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO:228/2001

FRIDAY the 1st day of JUNE 2001.

CORAM: Hon'ble Shri Justice B.Dikshit, Vice Chairman

Hon'ble Shri B.N. Bahadur, Member (A)

1. Anirudha Madhavrao Samudre
2. Prabhakar Shankarrao Mule
3. Thansing Tukaram Gawali
4. Mudhukar Bapurao Kadam
5. Radhegovind Nanasaheb Desai
6. Balmukund Shankarrao Kulkarni
7. Ashok Lajras Walvi
8. V.G. Harsole
9. Abhiman Bhimarao Magar
10. Feroz Latif Patel
11. B.V. Tamhane
12. Heman Raman Bagul
13. Vilas Dattatraya Kulkarni
14. Dnyandeo Kalnuji Dhabale

...Applicants.

All are working as Inspector of
Central Excise Deptt. N-5,
CIDCO, Aurangabad.

V/s

1. The Union of India
The Ministry of Personnel
Public Grievances & Pensions
(Department of Personnel and
Training) New Delhi,
North Block Central Secretariate.
New Delhi.
2. The Director (Establishment)
D.O.P. & T Central Secretariate
North Block, New Delhi.



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3. The Commissioner of Customs and Central Excise, New Central Excise Building 115, M.K. Road, Opposite Churchgate Station, Mumbai.
4. The Commissioner of Customs and Central Excise Department Town Centre, Office at N-5, CIDCO, Aurangabad.

...Respondents..

ORDER (ORAL)


{Per Shri B.N. Bahadur, Member(A)}

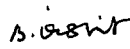
It is seen that neither the applicant nor his advocate has been present right from the filing of the OA. There was none present on 21.4.2001. Similarly on 2.5.2001 the roznama reads as follows:

« Applicants and their Advocate were absent on 24.4.2001 despite the Advocate having noted the said date. They are absent today also, when the matter is called out. »

The present OA, therefore, is again stood over to 1.6.2001. >>

Again there ~~has~~^{has} none ~~has~~^{has} appeared today. The case is therefore dismissed for non prosecution.


(B.N. Bahadur)
Member(A)


(B. Dikshit)
Vice Chairman